

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/16707/2024 ARBP/17/2024	BIJAN KUMAR BARIK VS PEOPLES EMPOWERMENT TRUST.	SAROJ KUMAR PADHY VS	// ( ) //
2	D-BLAPL/10886/2024 BLAPL/3811/2024	SAMBHU DASH @ GEDA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BALANGA /253 /2023 J.M.F.C.,NIMAPARA(Puri) GR/0001263/2023
3	D-BLAPL/11622/2024 BLAPL/3812/2024	MD. KAUSAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /110 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0000527/2023
4	D-BLAPL/11612/2024 BLAPL/3813/2024	KALU SAMANTRAY VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BANAPUR P.S. /121 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000179/2024
5	D-BLAPL/11660/2024 BLAPL/3814/2024	NAKHIA@LAXMIDHAR BEHERA VS STATE OF ODISHA	LALATENDU RAY VS	NIALI /358 /2023 1ST ADJ,CUTTACK(Cuttack) ST/0000052/2024
6	D-BLAPL/11438/2024 BLAPL/3815/2024	SATYABRATA SUNA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	ULLUNDA /72 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000024/2024
7	D-BLAPL/7662/2024 BLAPL/3816/2024	TAVREJ VS STATE OF ODISHA	RASHMI RANJAN PATTANAIAK VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000090/2023
8	D-BLAPL/11076/2024 BLAPL/3817/2024	SUMANTA JYOTISH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000110/2023
9	D-BLAPL/10800/2024 BLAPL/3818/2024	RAJKISHORE JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	CYBER CRIME AND ECONOMIC OFFEN NYAYADHIKARI,GHASIPURA(Kendujhar GR/0000150/2024
10	D-BLAPL/11141/2024 BLAPL/3819/2024	AMIT AJEY VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /177 /2024 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000027/2024
11	D-BLAPL/10835/2024 BLAPL/3820/2024	HARIBANDHU HARIJAN @ SURI @ SURI HARIJAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BOIPARIGUDA /54 /2019 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000383/2019

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

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12	D-BLAPL/11184/2024 BLAPL/3821/2024	SIDHU @ SUNIL KUMAR PRADHAN VS STATE OF ODISHA	DURGA PRASANNA TRIPATHY VS	BALANGA /253 /2023 J.M.F.C.,NIMAPARA(Puri) GR/0001263/2023
13	D-BLAPL/7974/2024 BLAPL/3822/2024	MANOJ TANDI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PADAMPUR /214 /2021 A.D.J.,PADAMPUR(Bargarh ) Spl/0000081/2021
14	D-BLAPL/11055/2024 BLAPL/3823/2024	SANJAN @ SANJAYA KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAJNAGAR /549 /2023 J.M.F.C., RAJNAGAR(Kendrapara ) GR/0000637/2023
15	D-BLAPL/11352/2024 BLAPL/3824/2024	SUMANT KUMAR BARIK VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) TR/0000020/2024
16	D-BLAPL/11665/2024 BLAPL/3825/2024	AJAYA BHOI @ AJAYA BEHERA VS STATE OF ODISHA	PRAVASH PUJAREE PARIDA VS	BADAGODA P.S. /693 /2023 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0001128/2023
17	D-BLAPL/9061/2024 BLAPL/3826/2024	DEBASIS SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002130/2023
18	D-BLAPL/11668/2024 BLAPL/3827/2024	MUKESH MANTRI @ SAJAN VS STATE OF ODISHA	PRAVASH KUMAR PARIDA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002081/2023
19	D-BLAPL/11677/2024 BLAPL/3828/2024	RAJAT BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000045/2024
20	D-BLAPL/9997/2024 BLAPL/3829/2024	HEMANTA MALLICK@MALIK VS STATE OF ODISHA	LALITENDU BHUYAN VS	NANDIPADA /232 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000087/2023
21	D-BLAPL/11678/2024 BLAPL/3830/2024	ABDUS SALAM @ ABDUL SALAM VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000006/2024
22	D-BLAPL/11706/2024 BLAPL/3831/2024	JYOTI RANJAN MENDILI VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000009/2024
23	D-BLAPL/10782/2024	MADHABA NAYAK	TANMAYA KUMAR MOHANTY	AIR FIELD P.S. /158 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

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	BLAPL/3832/2024	VS STATE OF ODISHA	VS	2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000343/2023
24	D-BLAPL/11707/2024 BLAPL/3833/2024	PRAMOD KUMAR PANDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
25	D-BLAPL/11674/2024 BLAPL/3834/2024	NANDAN MUKHI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHAJURIPADA /49 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000096/2024
26	D-BLAPL/11179/2024 BLAPL/3835/2024	RAJENDRA KHORA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	ORKEL /396 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000066/2023
27	D-BLAPL/11709/2024 BLAPL/3836/2024	PUSPA NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
28	D-BLAPL/11496/2024 BLAPL/3837/2024	JEMA MUNDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GHATAGAON /109 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0000461/2024
29	D-BLAPL/11616/2024 BLAPL/3838/2024	BABU KONK@SARFARAJ KHAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SONEPUR /234 /2023 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000221/2023
30	D-BLAPL/11710/2024 BLAPL/3839/2024	KADU @ KADESWAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BARIPADA TOWN /438 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000744/2023
31	D-BLAPL/11664/2024 BLAPL/3840/2024	ANTARYAMI PARIDA@ANTARA VS STATE OF ODISHA	PRAVASH PUJAREE PARIDA VS	BADAGODA P.S. /627 /2023 ADDL.C.J.M. (SPL),BHUBANESWAR(Kh CT/0000340/2023
32	D-BLAPL/11711/2024 BLAPL/3841/2024	KADU @ KADESWAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BARIPADA TOWN /660 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001172/2023
33	D-BLAPL/11872/2024 BLAPL/3842/2024	AKASH BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	SONEPUR /206 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000030/2023
34	D-BLAPL/11713/2024 BLAPL/3843/2024	KADU @ KADESWAR DAS VS	PRAMOD KUMAR JENA VS	BARIPADA TOWN /581 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :23/04/2024**

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35	D-BLAPL/6110/2024 BLAPL/3844/2024	STATE OF ODISHA NIRANJAN GOUDA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	CT/0001004/2023 KOTPAD /258 /2023 J.M.F.C.,KOTPAD(Koraput) GR/0000257/2023
36	D-BLAPL/11731/2024 BLAPL/3845/2024	STATE OF ODISHA RAMA CHANDRA BASTIA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KANTAMAL /74 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000064/2024
37	D-BLAPL/11881/2024 BLAPL/3846/2024	STATE OF ODISHA RAJA BEHERA @ DIBYALOCHAN MOHAPATRA VS STATE OF ODISHA	KASINATH PATTANAİK VS	NARASINGHPUR /135 /2023 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000321/2023
38	D-BLAPL/11831/2024 BLAPL/3847/2024	STATE OF ODISHA RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /40 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000095/2024
39	D-BLAPL/10163/2024 BLAPL/3848/2024	STATE OF ODISHA TINKU@SARBAN KUMBHAR VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA SADAR /121 /2023 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000102/2023
40	D-BLAPL/11843/2024 BLAPL/3849/2024	STATE OF ODISHA BASANTA MOHANANDA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	GOCHHAPADA /41 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000064/2024
41	D-BLAPL/11883/2024 BLAPL/3850/2024	STATE OF ODISHA SURENDRA KHILA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /88 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000075/2024
42	D-BLAPL/11077/2024 BLAPL/3851/2024	STATE OF ODISHA SANTANU@KUNA PADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /97 /2024 S.D.J.M.,BIRMAHARAJPUR(Sonepur ) GR/0000208/2024
43	D-BLAPL/11886/2024 BLAPL/3852/2024	STATE OF ODISHA SURENDRA KHRISTIAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /88 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000075/2024
44	D-BLAPL/11848/2024 BLAPL/3853/2024	STATE OF ODISHA PINKU @ PARTHASARATHI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /2 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000003/2023
45	D-BLAPL/11892/2024 BLAPL/3854/2024	STATE OF ODISHA SHERSINGH YADAV VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MOTU /136 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000179/2022

## ORISSA HIGH COURT

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46	D-BLAPL/11894/2024 BLAPL/3855/2024	RUDRA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALLIGUDA /242 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000068/2023
47	D-BLAPL/11315/2024 BLAPL/3856/2024	MD.IKRAM VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000054/2023
48	D-BLAPL/11896/2024 BLAPL/3857/2024	RABINDRA BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /214 /2024 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000010/2024
49	D-BLAPL/11854/2024 BLAPL/3858/2024	SAPNESWAR DEHURY VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURMUNDA /24 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000016/2024
50	D-BLAPL/11905/2024 BLAPL/3859/2024	ABSALAM NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /585 /2023 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000647/2023
51	D-BLAPL/11537/2024 BLAPL/3860/2024	JITENDRA KUMAR DUBEY VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000134/2023
52	D-BLAPL/11906/2024 BLAPL/3861/2024	BAPUNI NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHAJURIPADA /28 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000071/2024
53	D-BLAPL/11907/2024 BLAPL/3862/2024	JAGATRAI MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /89 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000072/2024
54	D-BLAPL/12120/2024 BLAPL/3863/2024	KISANTA NAYAK VS STATE OF ODISHA	AMIT BISWAL VS	ADVA /88 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000085/2021
55	D-BLAPL/11652/2024 BLAPL/3864/2024	SANDEEP MOHANTY VS UNION OF INDIA	ITISHREE TRIPATHY VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh) 2(C)CC/0000011/2024
56	D-BLAPL/11910/2024 BLAPL/3865/2024	SAHADEB NAIK VS STATE OF ODISHA	PRABHAV BEHERA VS	BHAWANIPATNA SADAR /375 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000014/2024
57	D-BLAPL/11862/2024	SARASWATI SAHOO@PRADHAN	MANOJ VERMA	BARANGA /446 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3866/2024	VS STATE OF ODISHA	VS	J.M.F.C.(II),CUTTACK(Cuttack) GR/0001335/2023
58	D-BLAPL/10279/2024 BLAPL/3867/2024	ABHISEKH MOHANTY VS STATE OF ODISHA	BRUNDABAN ROUT VS	KORAPUT TOWN /196 /2021 S.D.J.M.,KORAPUT(Koraput) GR/0000657/2021
59	D-BLAPL/11867/2024 BLAPL/3868/2024	SAROJ KUMAR SWAIN VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	CUTTACK SADAR /16 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000004/2024
60	D-BLAPL/10777/2024 BLAPL/3869/2024	PRASANTA DAS VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /158 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000343/2023
61	D-BLAPL/11891/2024 BLAPL/3870/2024	JITU NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /70 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000125/2024
62	D-BLAPL/10774/2024 BLAPL/3871/2024	SIBA @ RABINDRA NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /158 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000343/2023
63	D-BLAPL/11920/2024 BLAPL/3872/2024	KUANRU@SARAT KUMAR NAIK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	NAKTIDEUL /55 /2024 ADDL.SESIONS JUDGE CUM SPL JUDG TR/0000009/2024
64	D-BLAPL/12119/2024 BLAPL/3873/2024	PRAMOD MAJHI VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /78 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000067/2023
65	D-BLAPL/12155/2024 BLAPL/3874/2024	DAMBARUDHAR SAHU @ DAMA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DELANGA /110 /2024 J.M.F.C.,PIPLI(Puri) GR/0000253/2024
66	D-BLAPL/12000/2024 BLAPL/3875/2024	LOKANATH MANDAL VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	PATTAPUR (ASKA) /332 /2021 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000049/2021
67	D-BLAPL/11944/2024 BLAPL/3876/2024	B. KOTESWAR DORA @ KUTESWAR VS STATE OF ODISHA	ANUP KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /667 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0001770/2023
68	D-BLAPL/11819/2024 BLAPL/3877/2024	BINAYAK PRADHAN VS	BITAS KUMAR SWAIN VS	RAMBHA (KHALLIKOTE) /213 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL

## ORISSA HIGH COURT

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69	D-BLAPL/11948/2024 BLAPL/3878/2024	STATE OF ODISHA PRUTHIJEET DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	GR/0000630/2024 BHANJPUR /47 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000010/2024
70	D-BLAPL/11957/2024 BLAPL/3879/2024	PRAMOD KUMAR SENAPATI VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	PATTAMUNDAI RURAL PS /65 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAJANA GR/0000120/2024
71	D-BLAPL/11504/2024 BLAPL/3880/2024	ALOK DIGAL VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /58 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000091/2024
72	D-BLAPL/11947/2024 BLAPL/3881/2024	SANTOSH JENA@SILU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /140 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000404/2024
73	D-CMAPL/11325/2024 CMAPL/115/2024	SHANTILATA KHATAI VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// ( //
74	D-CMP/16748/2024 CMP/414/2024	BISHNU PRASAD SWAIN VS CUTTACK MUNICIPAL CORPORATION	AJIT CHANDRA MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK CVREV/0000003/2024
75	D-CMP/12940/2024 CMP/415/2024	RADHU DEHURY VS DAMODAR BEHERA	MANOJ KUMAR PANDA VS	// CIVIL JUDGE (SD),ANGUL(Anugul ) CS/0000197/2020
76	D-CMP/17049/2024 CMP/416/2024	MANOJ KUMAR PANDEY VS ARAVINDA PANDEY	ARUN KUMAR DAS VS	// DISTRICT & SESSIONS JUDGE,DHENKANAL CMA/0000010/2023
77	D-CMP/18060/2024 CMP/417/2024	MASJID AND GRAVEYARD, NUAPADA VS NAUSAD ALI	ASHOK KUMAR DASH VS	// S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA EC/0000001/2022
78	D-CMP/17475/2024 CMP/418/2024	DHULESWAR SETHI VS SANKARSAN DALAI	AMIYA KUMAR MOHANTY (A) VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000629/2023
79	D-CMP/14579/2024 CMP/419/2024	SATYA SHIVA SASWAT VS NIRODNALINI KAR	SAUMYA RANJAN MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWAR CV. EXN/0000009/2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

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80	D-CMP/17690/2024 CMP/420/2024	SATARA PRADHAN@SATARA VS COLLECTOR, KANDHAMAL	TAPAN KUMAR MANDAL VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar EP/0000002/2023
81	D-CMP/16762/2024 CMP/421/2024	BHAGABAN RAM VS HARIHAR PRASAD	LALIT KUMAR MAHARANA VS	// CIVIL JUDGE (SD),KHURDA(Khordha ) CS/0000148/2007
82	D-CONTC/17143/2024 CONTC/3141/2024	NIRAJAN MOHANTY VS BIJAYA KUMAR SAMAL, DIRECTOR WATER AND LAND MANAGEMENT INSTITITE, CUTTACK	PRADEEPTA KUMAR BEHERA VS	// ()
83	D-CONTC/17244/2024 CONTC/3142/2024	M/S. PASHUPATI ISPAT PVT. LTD., CUTTACK VS HEMANT SHARMA, I.A.S.	SOURAV SUMAN BHUYAN VS	// ()
84	D-CONTC/17252/2024 CONTC/3143/2024	DR. PRABASINI DEVI VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	ADV. VS	// ()
85	D-CONTC/17256/2024 CONTC/3144/2024	SATYABHAMA BEHERA VS SURENDRA KUMAR, I.A.S.	ADV. VS	// ()
86	D-CONTC/17235/2024 CONTC/3145/2024	JAYASHREE PANDA VS BHABANI SHANKAR CHAYANI, DIRECTOR H.E, DEPT.	ADV VS	// ()
87	D-CONTC/16866/2024 CONTC/3146/2024	CHHAYAMANI MISHRA VS RAJESH PRABHAKAR PATIL, I.A.S.	ADV VS	// ()
88	D-CONTC/8610/2024 CONTC/3147/2024	SAJITA MANNA VS ASWATHY S., I.A.S.	ADV. VS	// ()
89	D-CONTC/16767/2024 CONTC/3148/2024	PRADIPTA KUMAR CHOUDHURY VS UDHAB MAJHI, REGISTRAR OF COOPERATIVE SOCIETIES, BBSR, KHORDHA	ADV VS	// ()
90	D-CONTC/16333/2024 CONTC/3149/2024	PRADIPATA KUMAR NAYAK VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// ()
91	D-CONTC/16273/2024	MADHUSUDAN BHADRA	ADV.	//



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3150/2024	VS DR. ARABINDA KUMAR PADHEE, I.A.S	VS	0 //
92	D-CONTC/13221/2024 CONTC/3151/2024	ASHARANI PANI VS SMRUTI RANJAN PRADHAN, I.A.S.	ADV. VS	// 0 //
93	D-CONTC/17070/2024 CONTC/3152/2024	KRUSHNA CHANDRA PRADHAN VS ASWATHY S., I.A.S.	ADV VS	// 0 //
94	D-CONTC/17047/2024 CONTC/3153/2024	MEGHANAD SWAIN VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
95	D-CONTC/17046/2024 CONTC/3154/2024	NIBEDITA SWAIN VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
96	D-CONTC/17045/2024 CONTC/3155/2024	PRANATI MOHANTY VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
97	D-CONTC/17044/2024 CONTC/3156/2024	PRADEEP KUMAR TUNGA VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
98	D-CONTC/17043/2024 CONTC/3157/2024	GAGAN BIHARI PANDA VS ASWATHI S., I.A.S.	adv. VS	// 0 //
99	D-CONTC/17042/2024 CONTC/3158/2024	PRABODHA KUMAR DASH VS ASWATHI S., I.A.S.	adv. VS	// 0 //
100	D-CONTC/17041/2024 CONTC/3159/2024	DROUPADEE KUMARI SWAIN VS ASWATHI S., I.A.S.	adv. VS	// 0 //
101	D-CONTC/17040/2024 CONTC/3160/2024	SABITA KUMARI SWAIN VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
102	D-CONTC/17039/2024 CONTC/3161/2024	MANORANJAN DAS VS	ADV. VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/17037/2024 CONTC/3162/2024	ASWATHI S., I.A.S. DEEPTIMAYEE MOHANTY VS	P.N.MOHANTY VS	// // 0
104	D-CONTC/16781/2024 CONTC/3163/2024	ASWATHI S., I.A.S. PRASANTA SWAIN VS	ADV VS	// // 0
105	D-CONTC/17594/2024 CONTC/3164/2024	DEORANJAN SINGH, I.A.S. RAJENDRA PRASAD PRADHAN VS	ADV VS	// // 0
106	D-CONTC/17618/2024 CONTC/3165/2024	ANU GARG, I.A.S. USHAT KUMBHAR VS	ADV VS	// // 0
107	D-CONTC/17425/2024 CONTC/3166/2024	RAJESH PRABHAKAR PATIL, I.A.S. LAXMI DEI VS	ADV VS	// // 0
108	D-CONTC/17424/2024 CONTC/3167/2024	ASWATHI S., I.A.S GARIBA KANDAPANI VS	ADV VS	// // 0
109	D-CONTC/17423/2024 CONTC/3168/2024	DR. LAL MOHAN ROUTRAY, C.D.M. AND P.H.O, RAYAGADA KALANDI MALLIK VS	ADV VS	// // 0
110	D-CONTC/17421/2024 CONTC/3169/2024	SHALINI PANDIT, I.A.S. RANJEETA PANDA VS	ADV VS	// // 0
111	D-CONTC/17591/2024 CONTC/3170/2024	DR. V.R. PATI, C.D.M AND P.H.O, SUBARNAPUR UPENDRA KUMAR DAS VS	ADV VS	// // 0
112	D-CONTC/17100/2024 CONTC/3171/2024	ASWATHI S., I.A.S. LINGARAJ PANDA VS	ADV VS	// // 0
113	D-CONTC/17498/2024 CONTC/3172/2024	DEORANJAN KUMR SINGH, I.A.S. UMAKANTA MOHAPATRA VS	ADV. VS	// // 0
		NIRANJAN BEHERA, DISTRICT EDUCATION OFFICER, JAGATSINGHPUR		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/16368/2024 CONTC/3173/2024	BANITA BEHERA VS DEEPAK KUMAR PADHI, D.E.O, PURI	ADV VS	// 0 //
115	D-CONTC/16382/2024 CONTC/3174/2024	PRASHANTI PADHY@PADHI VS ASWATHY S, I.A.S.	DAYANIDHI MISHRA VS	// 0 //
116	D-CONTC/13875/2024 CONTC/3175/2024	DR.LAXMINARAYAN BAGHEL VS SALINI PANDIT,PRINCIPAL SECY.,H AND F.W.,ODISHA	SURESH CH. MOHANTTY VS	// 0 //
117	D-CONTC/13671/2024 CONTC/3176/2024	MANOHAR MOHANTY VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/17692/2024 CONTC/3177/2024	BIDYUT PRAVA MALLICK VS BHABANI SHANKAR CHAYANI, I.A.S.	ADV. VS	// 0 //
119	D-CONTC/17077/2024 CONTC/3178/2024	PRATAP KUMAR PATTANAİK VS DEO RANJAN KUMAR SINGH, I.A.S	ADV VS	// 0 //
120	D-CONTC/17036/2024 CONTC/3179/2024	SUSANTA KUMAR SAMANTARAY VS DEORANJAN KUMAR SINGH, I.A..S	BISWARANJAN DAS VS	// 0 //
121	D-CONTC/17035/2024 CONTC/3180/2024	TANUJA KUMARI NAYAK VS ASWATHI S., I.A.S.	P.N.MOHANTY VS	// 0 //
122	D-CONTC/17034/2024 CONTC/3181/2024	SALILA BEHERA VS ASWATHI S., I.A.S.	PREMANANDA MOHANTY VS	// 0 //
123	D-CONTC/17033/2024 CONTC/3182/2024	ANITA MANJARI NAYAK VS DEORANJAN KUMAR SINGH, I.A..S	BISWARANJAN DAS VS	// 0 //
124	D-CONTC/17031/2024 CONTC/3183/2024	JUDHISTHIRA SWAIN VS KISHORE CHANDRA PATASANI, O.P.S., D.C.P, BBSR, KHORDHA	ADV VS	// 0 //
125	D-CONTC/17021/2024	HEMANTA KUMAR DAS	PREMANANDA MOHANTY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3184/2024	VS	VS	0
		ASWATHI S., I.A.S.		//
126	D-CONTC/17016/2024	ABHAYA KUMAR SWAIN	PREMANANDA MOHANTY	//
	CONTC/3185/2024	VS	VS	0
		ASWATHI S., I.A.S.		//
127	D-CONTC/17010/2024	ANANTA CHARAN BEHERA	PREMANANDA MOHANTY	//
	CONTC/3186/2024	VS	VS	0
		ASWATHI S., I.A.S.		//
128	D-CONTC/17007/2024	SANTILATA BARIK	PREMANANDA MOHANTY	//
	CONTC/3187/2024	VS	VS	0
		ASWATHI S., I.A.S.		//
129	D-CONTC/16881/2024	SHRADHANJALI MISHRA	ADV	//
	CONTC/3188/2024	VS	VS	0
		AWASTHY S, I.A.S.		//
130	D-CONTC/16860/2024	ARJUN MOHAN PRUSTI	AMITAV TRIPATHY	//
	CONTC/3189/2024	VS	VS	0
		LOPAMUDRA MOHANTY, REGISTRAR, OUAT		//
131	D-CONTC/17300/2024	LILY AMARTYA	ADV	//
	CONTC/3190/2024	VS	VS	0
		SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.		//
132	D-CONTC/17299/2024	RASHMI RANJAN SWAIN	ADV	//
	CONTC/3191/2024	VS	VS	0
		SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.		//
133	D-CONTC/17297/2024	SUSHRI SASMITA SAHOO	ADV.	//
	CONTC/3192/2024	VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT.		//
134	D-CONTC/17295/2024	SUSANTA KUMAR JENA	ADV	//
	CONTC/3193/2024	VS	VS	0
		SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.		//
135	D-CONTC/17291/2024	JITENDRA SAHOO	ADV	//
	CONTC/3194/2024	VS	VS	0
		SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.		//
136	D-CONTC/17283/2024	SAMBIT KUMAR NAYAK	ADV.	//
	CONTC/3195/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/17821/2024 CONTC/3196/2024	RAMA CHANDRA PALATA, O.A.S. SHATABDI DAS VS DIPTI PRAKASH PARIDA	ADV VS	// // ()
138	D-CONTC/17658/2024 CONTC/3197/2024	GAJENDRA NATH BAL VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// () //
139	D-CONTC/17261/2024 CONTC/3198/2024	NARAYAN SUKLA VS SUBHA SARMA, I.A.S.	ADV VS	// () //
140	D-CONTC/17889/2024 CONTC/3199/2024	JAYANTA KUMAR BEHERA VS SUSHIL KUMAR LOHANI, SECY., TO GOVT. PR AND DW., DEPT.	ADV VS	// () //
141	D-CONTC/17891/2024 CONTC/3200/2024	SUNIL KUMAR MOHAPATRA VS ANU GARG, PRINCIPAL SECY., TO GOVT., WR DEPT., BBSR, KHORDHA	ADV VS	// () //
142	D-CONTC/16924/2024 CONTC/3201/2024	BIBHUDATTA NAYAK VS ASWATHY S., I.A.S.	ADV VS	// () //
143	D-CONTC/17032/2024 CONTC/3202/2024	GOLEKHA CHANDRA LENKA VS ASWATHI S., I.A.S.	PREMANANDA MOHANTY VS	// () //
144	D-CONTC/17086/2024 CONTC/3203/2024	SK HAMIDULLAH VS BIGHNA RAJ PUROHIT, ADDL. CHIEF ENGR., CENTRAL IRRIGATION CIRCLE, BBSR, KHORDHA	ADV VS	// () //
145	D-CONTC/17464/2024 CONTC/3204/2024	SURATH GADTIA VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	ADV. VS	// () //
146	D-CONTC/10345/2024 CONTC/3205/2024	NARAYAN PADHAN VS ABOLI SUNIL NARVANE, COLLECTOR , JHARSUGUDA	SAROJ KUMAR SAHU VS	// () //
147	D-CONTC/12035/2024 CONTC/3206/2024	GOVINDA MAHAPATRA VS ANU GARG, I.A.S.	ADV. VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/17240/2024 CONTC/3207/2024	SURENDRA PRATAP SINGH VS ASWASTHY S., I.A.S.	ADV. VS	// 0 //
149	D-CONTC/16776/2024 CONTC/3208/2024	CHITTARANJAN MALLICK VS USHA PADHEE, I.A.S.	ADV VS	// 0 //
150	D-CONTC/16503/2024 CONTC/3209/2024	BIRALABASINI NAYAK VS SANTOSH KUMAR ROUT, DISTRICT EDUCATION OFFICER, CUTTACK	KHIROD KUMAR SWAIN VS	// 0 //
151	D-CONTC/14821/2024 CONTC/3210/2024	MANAS KUMAR ROUT VS JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ODISHA, BBSR.	ADV VS	// 0 //
152	D-CONTC/17962/2024 CONTC/3211/2024	PARAMESWAR KAND VS ANU GARG, I.A.S.	ADV. VS	// 0 //
153	D-CONTC/17969/2024 CONTC/3212/2024	SABITRI NAIK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
154	D-CONTC/17979/2024 CONTC/3213/2024	SIMANCHALA HANS VS ANU GARG, I.A.S.	ADV. VS	// 0 //
155	D-CONTC/17980/2024 CONTC/3214/2024	MONALISA BEHERA VS DR. MAKARAND BEURIA, C.D.M AND P.H.O, CUTTACK	ADV VS	// 0 //
156	D-CONTC/17984/2024 CONTC/3215/2024	PRAMODINEE SAHOO VS DR. MAKARAND BEURIA, C.D.M AND P.H.O, CUTTACK	ADV VS	// 0 //
157	D-CONTC/17990/2024 CONTC/3216/2024	SIPRARANI MUDULI VS DR. KHETRA MOHAN KAND, HONORAY SECY., HIND KRUSTH NIVARANA SANGHA,BBSR	ADV VS	// 0 //
158	D-CONTC/17998/2024 CONTC/3217/2024	BASUDEV BEHERA VS ANU GARG, I.A.S.	ADV VS	// 0 //
159	D-CONTC/17999/2024	SAHADEBA PUNJI	ADV	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3218/2024	VS	VS	()
160	D-CONTC/17612/2024 CONTC/3219/2024	ANU GARG, I.A.S. RAJVEER PRADHAN VS	RASHMI KANTA ACHARYA VS	// // ()
161	D-CONTC/17587/2024 CONTC/3220/2024	GOURIRANI NAIK, D.E.O, KEONJHAR DILLIP KUMAR SWAIN VS	NRUSINGH CHARAN ROUT VS	// // ()
162	D-CRLA/12218/2024 CRLA/383/2024	SMRUTI RANJAN PRADHAN, I.A.S. PRADEEP NAG @ BABU VS	SAROJ KUMAR PADHY VS	// SUNABEDA /84 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/000052/2021
163	D-CRLA/11911/2024 CRLA/384/2024	STATE OF ODISHA KIAPHULA MAJHI VS	DURGA PRASAD S. MALLICK VS	BOLANGIR SADAR /141 /2013 A.D.J.,BOLANGIR(Balangir) SC/000042/2014
164	D-CRLMC/11158/2024 CRLMC/1413/2024	STATE OF ODISHA GAJI @ KAILASH BALABANTARAY VS	AKSHAYA KUMAR SUBUDHI VS	DELANGA /125 /1996 DISTRICT & SESSIONS JUDGE,PURI(Pur Spl/000011/2020
165	D-CRLMC/10923/2024 CRLMC/1414/2024	STATE OF ODISHA SURUBABU KHAMARI VS	BISWARANJAN MAHARATHA VS	BIRMAHARAJPUR /15 /2016 S.D.J.M.,BIRMAHARAJPUR(Sonepur ) ICC/000009/2017
166	D-CRLMC/11088/2024 CRLMC/1415/2024	STATE OF ODISHA NARAYAN PRASAD JOSHI VS	SUSHANTA KUMAR JOSHI VS	//0 DIST.& SESSIONS JUDGE,NAWAPARA(
167	D-CRLMC/11699/2024 CRLMC/1416/2024	ARJUN SENAPATHI RAMA CHANDRA ROUT VS	P.ANUP DASH VS	CRA/000016/2023 GANGAPUR (ASKA) /620 /2023 J.M.F.C.,ASKA(Ganjam)
168	D-CRLMC/9343/2024 CRLMC/1417/2024	STATE OF ODISHA BIKRAM NAIK VS	SUBODH KUMAR MOHANTY VS	GR/0001632/2023 DASPALLA /54 /2015 J.M.F.C.,DASPALLA(Nayagarh )
169	D-CRLMC/11951/2024 CRLMC/1418/2024	STATE OF ODISHA DIBAKAR @ DIBAKARA BEHERA VS	DULKESH MOHANTY VS	GR/000074/2015 RAMBHA (KHALLIKOTE) /731 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
170	D-CRLMC/11702/2024 CRLMC/1419/2024	STATE OF ODISHA KANARAM @ KANA RAM CHOUDHURY VS	ABHAS MOHANTY VS	GR/0001951/2023 KALIMELA /94 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMC/11045/2024 CRLMC/1420/2024	STATE OF ODISHA DASARATHI KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spl/0000054/2022 PHIRINGIA /64 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
172	D-CRLMC/10619/2024 CRLMC/1421/2024	CHINTU @ ANIPKU KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	Spl/0000073/2023 DASPALLA /22 /2011 J.M.F.C.,DASAPALLA(Nayagarh )
173	D-CRLMC/11701/2024 CRLMC/1422/2024	STATE OF ODISHA BALMIKI ROUTA VS STATE OF ODISHA	SIDHANTA DAS VS	GR/0000062/2011 GANGAPUR (ASKA) /621 /2023 J.M.F.C.,ASKA(Ganjam)
174	D-CRLMC/10198/2024 CRLMC/1423/2024	STATE OF ODISHA BIBEKANANDA ROUT @ VIVEKANANDA ROUT VS JAGANNATH PANDA	ARIJEET MISHRA VS	GR/0001633/2023 / /0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000044/2017
175	D-CRLMC/11391/2024 CRLMC/1424/2024	TRILOCHAN NATH VS STATE OF ODISHA	ANIRUDHA DAS VS	CAPITAL P.S. /11 /2024 3RD ADJ BHUBANESWAR(Khordha ) TR/0000009/2024
176	D-CRLMC/10200/2024 CRLMC/1425/2024	BIBEKANANDA ROUT @ VIVEKANADA ROUT VS JAGANNATH PANDA	ARIJEET MISHRA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000046/2017
177	D-CRLMC/8790/2024 CRLMC/1426/2024	LULU @ DIBYAJYOTI PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JALESWAR /71 /2017 SPL.JUDGE,BALASORE(Baleshwar)
178	D-CRLMC/11467/2024 CRLMC/1427/2024	DEBASIS SUBUDHI VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	Spl/0000319/2017 LAXMISAGAR P.S. /61 /2023 J.M.F.C. IV BHUBANESWAR(Khordha )
179	D-CRLMC/11461/2024 CRLMC/1428/2024	SUMANTA KISAN@SUMANTA KUMAR KISAN@BENU@DUSMANTA KISAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	CT/0000150/2023 REAMAL /170 /2019 ASST. SESSIONS JUDGE(S.T.C.),DEOGARH
180	D-CRLMC/11363/2024 CRLMC/1429/2024	STATE OF ODISHA DIBYAKARNA KESHARI SINGH @ DIBYAKARON KESHARI SINGH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	ST/0000023/2022 BALIMI /77 /2014 JMFC, HINDOL(Dhenkanal)
181	D-CRLMC/11337/2024 CRLMC/1430/2024	STATE OF ODISHA RAJESH KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GR/0000375/2014 / /0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000579/2013



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMC/11100/2024 CRLMC/1431/2024	CHIKU CHANDAN SINGH VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	BALIANTA P.S. /245 /2019 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000149/2019
183	D-CRLMC/8489/2024 CRLMC/1432/2024	ASHOK SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	KHUNTUNI /178 /2022 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000496/2022
184	D-CRLMC/11284/2024 CRLMC/1433/2024	SUJIT KUMAR MOHANTY VS SUBHAJANI MOHANTY	RAJIB LOCHAN PATTNAIK VS	JAGATSINGPUR /674 /2021 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur MISCA/0000124/2021
185	D-CRLMC/10027/2024 CRLMC/1434/2024	SK. ALTAB @ SK.TAPU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CHANDABALI /144 /2016 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000313/2016
186	D-CRLMC/11673/2024 CRLMC/1435/2024	K.NEERAJA @ KOTTE NEERAJA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PARLAKHEMUNDI /151 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000076/2023
187	D-CRLMC/11781/2024 CRLMC/1436/2024	SOMANATH BAGH VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SONEPUR /55 /2019 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So ICC/0000014/2023
188	D-CRLMC/11134/2024 CRLMC/1437/2024	ADITYA PRASAD RANA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	GANGAPUR (ASKA) /180 /2021 J.M.F.C.,ASKA(Ganjam) GR/0000494/2021
189	D-CRLMC/10459/2024 CRLMC/1438/2024	AMAR KUMAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHANDARIPOKHARI /8 /2024 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000003/2024
190	D-CRLMC/11131/2024 CRLMC/1439/2024	UTTAM KUMAR JENA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	MARSHAGHAI /16 /2022 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000009/2022
191	D-CRLMC/11162/2024 CRLMC/1440/2024	MINATI DAS VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	BHUBANESWAR VIGILANCE /73 /2011 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW TR/0000050/2022
192	D-CRLMC/11482/2024 CRLMC/1441/2024	DEEPAK CHHATAR @ CHATAR VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K CRMC/0000298/2024
193	D-CRLMC/7949/2024	PADMA CHARAN PRADHAN@PAGAL	AKSHAYA KUMAR SAHOO	CHANDAPUR /114 /2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1442/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000213/2022
194	D-CRLMC/8116/2024 CRLMC/1443/2024	MANCHAN SAHOO VS JAMBABANTI MEHER	CHITTA RANJAN PATTNAIK VS	/ /0 DISTRICT AND SESSIONS JUDGE,SONEPUR CRA/0000012/2016
195	D-CRLMC/9769/2024 CRLMC/1444/2024	TRILOK SUNDAR BAJAPAYEE VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	NAYAGARH /43 /2017 DISTRICT & SESSIONS JUDGE,NAYAGARH TR/0000082/2017
196	D-CRLMC/11813/2024 CRLMC/1445/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SUBHRANSHU DASH VS	CHAULIAGANJA /48 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000202/2024
197	D-CRLMC/10189/2024 CRLMC/1446/2024	BIBEKANANDA ROUT @ VIVEKANANDA ROUT VS JAGANNATH PANDA	ARIJEET MISHRA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000047/2017
198	D-CRLMC/11740/2024 CRLMC/1447/2024	SNEHASHIS BEHERA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	BALASORE TOWN /208 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000704/2020
199	D-CRLMC/10194/2024 CRLMC/1448/2024	BIBEKANANDA ROUT @ VIVEKANANDA ROUT VS JAGANNATH PANDA	ARIJEET MISHRA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000045/2017
200	D-CRLMC/11525/2024 CRLMC/1449/2024	GOURANGA BIBHAR VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	KANTABANJI /245 /2023 J.M.F.C.,KANTABANJI(Balangir) GR/0000374/2023
201	D-CRLMC/11762/2024 CRLMC/1450/2024	BANSHIDHAR DASH VS STATE OF ODISHA	BANSHIDHAR BAUG VS	CUTTACK SADAR /204 /2024 ( ) //
202	D-CRLMP/11571/2024 CRLMP/651/2024	S.SAIBA PATRA VS S.SUNITA PATRA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.,DIGAPAHANDI(Ganjam) MISCA/0000027/2022
203	D-CRLMP/8808/2024 CRLMP/652/2024	BIKRAMADITYA SETHI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	/ /0 ( ) //
204	D-CRLMP/10028/2024 CRLMP/653/2024	ABHISHEK MISHRA VS	RAMANI KANTA PATTANAIAK VS	MARKAT NAGAR /128 /2023 ( )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-CRLMP/11590/2024 CRLMP/654/2024	STATE OF ODISHA PRASANTA MALLIK VS	KHIROD KUMAR SWAIN VS	// / /0 ()
206	D-CRLMP/10963/2024 CRLMP/655/2024	STATE OF ODISHA MINARANI SAHU VS	PRAVASH CH JENA VS	// / /0 ()
207	D-CRLMP/11377/2024 CRLMP/656/2024	STATE OF ODISHA SOUMYA RANJAN DAS VS	DEBASISH PATNAIK VS	// ASKA /43 /2024 ()
208	D-CRLMP/9484/2024 CRLMP/657/2024	THE PRINCIPAL SECRETARY, HOME DEPT., BBSR SOJEDA BIBI VS	PRAVASH CH JENA VS	// MARINE PST TALCHUA /35 /2024 ()
209	D-CRLMP/11289/2024 CRLMP/658/2024	STATE OF ODISHA RASANANDA SAHOO VS	KSHIROD KUMAR PAHIL VS	// / /0 ()
210	D-CRLMP/11753/2024 CRLMP/659/2024	STATE OF ODISHA DHARANIDHAR TRIPATHY VS	BRAJA MOHAN SARANGI VS	// MADHUPATNA /400 /2023 ()
211	D-CRLMP/10743/2024 CRLMP/660/2024	STATE OF ODISHA KANIZ FATEMA VS	BHARATI MAITY VS	// / /0 ()
212	D-CRLMP/12069/2024 CRLMP/661/2024	STATE OF ODISHA JHARU BISWAL VS	TRILOCHAN NANDA VS	// / /0 ()
213	D-CRLMP/11585/2024 CRLMP/662/2024	STATE OF ODISHA PRIYADARSANEE PATRA VS	PADMALAYA MOHAPATRA VS	// CHANDRASEKHARPUR /470 /2023 ()
214	D-CRLMP/11416/2024 CRLMP/663/2024	STATE OF ODISHA SK. FARKUN ALLI VS	PRANAYA SWAIN VS	// / /0 ()
215	D-CRLMP/11609/2024 CRLMP/664/2024	STATE OF ODISHA NARENDRA KUMAR KAMILA VS REKHA SAHOO	PRASANTA KUMAR JENA VS	// / /0 JUDGE FAMILY COURT-II,BHUBANESW Ctp/0000071/2022

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :23/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-CRLREV/4566/2024 CRLREV/176/2024	GAUTAM KUMAR V.K. BURRA VS SHAIK GOUSIA BEGUM	LINGARAJ SARANGI VS	JATNI P.S. /615 /2021 4TH ADDL SESSIONS JUDGE CUM SPL J CRA/0000068/2022
217	D-CRLREV/8637/2024 CRLREV/177/2024	SANTA @ SANTOSH MAHARANA VS STATE OF ODISHA	SUSHANT HARICHANDAN VS	BADAMBADI /312 /2023 J.M.F.C,CUTTACK(Cuttack) CRMC/0000120/2023
218	D-CRLREV/10369/2024 CRLREV/178/2024	UMA KANTA GOUDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	SHERAGADA /479 /2023 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000003/2024
219	D-CRLREV/11471/2024 CRLREV/179/2024	TARANNUM JAHAN VS KALIM KHAN	ANAM CHARAN PANDA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000044/2023
220	D-CRP/16243/2024 CRP/15/2024	TUSAGRA PRUSETH VS CHUDAMANI PRUSETH	NRUSINGH CH. ROUT VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpu CS/0000166/2022
221	D-CRP/17878/2024 CRP/16/2024	DEBARAJ SWAIN VS PRADIPTA KUMAR ROUT	SATYA NARAYAN MISHRA 4 VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) EC/0000006/2018
222	D-FAO/17634/2024 FAO/168/2024	NAZIR HOSSAIN VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000080/2023
223	D-FAO/17629/2024 FAO/169/2024	KABITA GOCHHAYAT VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000112/2023
224	D-FAO/15252/2024 FAO/170/2024	THE MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO.LTD., BBSR VS DIBAKAR PURTY @ PURTI @ DIBAKAR PATRA	G.P.DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000376/2021
225	D-FAO/16751/2024 FAO/171/2024	D.M, NATIONAL INSURANCE CO. L.T.D. VS MAHAMAD YOUNUS	PRASANTA KUMAR MAHALI VS	// COMMNR. FOR EMPLOYEES COMPENS EC/0000040/2015
226	D-GUAP/16445/2024 GUAP/6/2024	SURESH CHANDRA NAYAK VS SANGHAMITRA MOHAPATRA	AMIT PRASAD BOSE VS	// () //
227	D-ITA/17163/2024	BISWAJIT BEHERA	CHITRASEN PARIDA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ITA/17/2024	VS INCOME TAX OFFICER, WARD-4(2), BBSR	VS	() //
228	D-MACA/13652/2024 MACA/307/2024	M/S. ORIENTAL INSURANCE CO. L.T.D VS MOBESARA BIBI	SOMNATH ROY VS	// DISTRICT & SESSIONS JUDGE,BHADRA Mac/0000069/2017
229	D-MACA/16626/2024 MACA/308/2024	MANAGER (LEGAL), M/S. I.C.I.C.I. LOMBARD G.I.CO. LTD. VS RAMA CHANDRA MUNDA	ADAM ALI KHAN VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000613/2019
230	D-MACA/5852/2024 MACA/309/2024	SHAMIM AKHTAR KHAN @ SHAMIN AKTAR KHAN VS SURU PRADHAN	DHIRENDRA KUMAR MOHAPATRA VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000004/2019
231	D-MACA/16601/2024 MACA/310/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., SAMBALPUR VS LAXMI BEHERA	BIJOY DASMOHAPATRA VS	// ADDL.SESSIONS JUDGE,KANTABANJ(O Mac/0000001/2020
232	D-MACA/17133/2024 MACA/311/2024	SBI GENERAL INSURANCE CO. L.T.D. VS ANITA SUAR	G.P.DUTTA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambal Mac/0000046/2022
233	D-MACA/14702/2024 MACA/312/2024	MANAGER(LEGAL) M/S. CHOLAMANDALAM GENERAL INSURANCE CO. L.T.D. VS LAXMIPRIYA CHOUDHURY	ADAM ALI KHAN VS	// IST MACT, JAGATSINGHPUR(Jagatsingha Mac/0000023/2019
234	D-MACA/15226/2024 MACA/313/2024	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD. VS DEBAKI BHOKTA	G.P.DUTTA VS	// A.D.J.,BOUDH(Baudh ) Mac/0000036/2018
235	D-MACA/14733/2024 MACA/314/2024	SHRI RAM G.I. CO. LTD. VS FAGINI BAG	G.P.DUTTA VS	// A.D.J.,BARGARH(Bargarh ) Mac/0000092/2015
236	D-MACA/13843/2024 MACA/315/2024	D.M, THE ORIENTAL INSURANCE CO. L.T.D. VS BINOD BIHARI NAYAK	ADAM ALI KHAN VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000029/2020
237	D-MACA/17084/2024 MACA/316/2024	MADHABANANDA JENA @ MADHAB JENA VS SUBASH CHANDRA PARIDA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000186/2010
238	D-MACA/16897/2024 MACA/317/2024	KHIRODINI SUHULA VS	PABITRA KUMAR NAYAK VS	// A.D.J.,KUCHINDA(Sambalpur)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-MATA/14226/2024 MATA/141/2024	JHADESWAR MEHER SAYED ABDUL KALAM VS RANA KASAR	SRINIBASH SATAPATHY VS	Mac/0000012/2022 // JUDGE, FAMILY COURT, JAJPUR(Jajapur CP/0000002/2023
240	D-MATA/17648/2024 MATA/142/2024	MALAY KETAN DAS VS JHARANA DAS	ARIJEET MISHRA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000046/2013
241	D-MATA/17644/2024 MATA/143/2024	B.SILPARANI VS PRATAP KUMAR NAIK @ JOSEPH PRATAP	ARIJEET MISHRA VS	// JUDGE, FAMILY COURT, ANGUL (Anugul CP/0000036/2023
242	D-MATA/17746/2024 MATA/144/2024	DEBANAM PRIYADARSHI MANAS VS SWOYAMPRAVA SAHOO @ SUKA	AMITAV TRIPATHY VS	// JUDGE FAMILY COURT, KHURDA (Khorda CP/0000123/2020
243	D-MATA/15818/2024 MATA/145/2024	SK. JAHID VS MAMTAJ BEGUM	MAHESWAR MOHANTY VS	// JUDGE, FAMILY COURT, JAJPUR (Jajapur CP/0000078/2020
244	D-RPFAM/11069/2024 RPFAM/105/2024	G. UMA SANKAR ACHARY VS G. SUNITA ACHARY	SANJAY KUMAR PRADHAN VS	// JUDGE FAMILY COURT, GANJAM (Ganja Cp/0000112/2021
245	D-RPFAM/12008/2024 RPFAM/106/2024	PRAJNA PARMITA PRAHARAJ VS DEVI PRASAD SAMANTARAY	SASHIBHUSAN DAS VS	// JUDGE FAMILY COURT-II, BHUBANESWAR CP/0000031/2016
246	D-RSA/16556/2024 RSA/100/2024	SANJAY KUMAR SULTANIA VS SATYANANDA MOHAKUD	ARIJEET MISHRA VS	// ADDL.SESIONS JUDGE, KARANJIA (Ma RFA/0000040/2022
247	D-RSA/16752/2024 RSA/101/2024	RASHMI RANJAN ROUSTRAY VS CHITTARANJAN MOHANTY	AJIT CHANDRA MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE, CUTTACK RFA/0000063/2019
248	D-TRP(C)/16482/2024 TRP(C)/100/2024	SUCHARITA SATAPATHY VS RABINDRA KUMAR TRIPATHY	A.N.SWAIN VS	// CIVIL JUDGE (SD), KHURDA (Khordha ) CS/0000305/2022
249	D-TRP(C)/16478/2024 TRP(C)/101/2024	SUCHARITA SATAPATHY VS SHANTILATA TRIPATHY	A.N.SWAIN VS	// CIVIL JUDGE (SD), KHURDA (Khordha ) CS/0000283/2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WA/17505/2024 WA/802/2024	STATE OF ODISHA VS NITYANANDA PANI	BIPLAB MOHANTY,A.G.A VS	// 0 //
251	D-WA/17523/2024 WA/803/2024	STATE OF ODISHA VS DINABANDHU DASH	BIPLAB MOHANTY, A.G.A. VS	// 0 //
252	D-WA/17524/2024 WA/804/2024	STATE OF ODISHA VS LALMANI PRADHAN	BIPLAB MOHANTY,A.G.A VS	// 0 //
253	D-WA/17460/2024 WA/805/2024	STATE OF ODISHA VS SURYAKANTA RAY	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
254	D-WA/17455/2024 WA/806/2024	STATE OF ODISHA VS DR. AMBUJA SATPATHY	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
255	D-WA/17466/2024 WA/807/2024	STATE OF ODISHA VS KRUSHNA CHANDRA KANDI	TARUN PATNAIK, A.S.C. VS	// 0 //
256	D-WA/17141/2024 WA/808/2024	STATE OF ODISHA VS ARABINDA PANDA	SANGRAM JENA, A.G.A. VS	// 0 //
257	D-WA/17776/2024 WA/809/2024	STATE OF ODISHA VS ALTHES KHARIN DHANPHUL	SUKUMAR GHOSH,A.G.A VS	// 0 //
258	D-WA/17585/2024 WA/810/2024	STATE OF ODISHA VS KASTURI NAYAK	GYANA RANJAN MAHAPATRA, A.S.C. VS	// 0 //
259	D-WA/17685/2024 WA/811/2024	STATE OF ODISHA VS PRAFULLA KUMAR MALLIK	BIPLAB MOHANTY,A.G.A VS	// 0 //
260	D-WP(C)/2712/2024 WP(C)/10000/2024	MANAGER LEGAL, ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS RASHMIREKHA DASH	SUDEEP KUMAR SARANGI VS	// 0 //
261	D-WP(C)/16508/2024	KRUSHNA CHANDRA RAJPUT	JNYANANANDA PANDA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10001/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/17567/2024 WP(C)/10002/2024	SWARNALATA BHUYAN VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
263	D-WP(C)/16522/2024 WP(C)/10003/2024	TRUPTEE TRIPATHY VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
264	D-WP(C)/17013/2024 WP(C)/10004/2024	PRAFULLA KUMAR DAS VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
265	D-WP(C)/16902/2024 WP(C)/10005/2024	SHRINIVAS PATHI SHARMA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
266	D-WP(C)/17615/2024 WP(C)/10006/2024	RASHMITA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
267	D-WP(C)/17166/2024 WP(C)/10007/2024	RAMESH KUMAR DALEI VS COMMISSIONER, GST(STATE), CUTTACK	PRIYABRATA MOHAPATRA VS	// 0 //
268	D-WP(C)/16308/2024 WP(C)/10008/2024	SIDHARTHA SANKAR DALAI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
269	D-WP(C)/16513/2024 WP(C)/10009/2024	DEBAKI PATRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
270	D-WP(C)/18100/2024 WP(C)/10010/2024	ASHOK KUMAR PATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
271	D-WP(C)/17405/2024 WP(C)/10011/2024	ASHOK MIRDHA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
272	D-WP(C)/16603/2024 WP(C)/10012/2024	GYANA RANJAN SAMAL VS	DR. BINODA KUMAR MISHRA VS	// 0



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/17651/2024 WP(C)/10013/2024	STATE OF ODISHA KRUPASINDHU SINGH VS	SOUMYA MISHRA VS	// // 0
274	D-WP(C)/16392/2024 WP(C)/10014/2024	STATE OF ODISHA JHADESWAR SETHI VS	BANSHIDHAR SATAPATHY VS	// // 0
275	D-WP(C)/17892/2024 WP(C)/10015/2024	STATE OF ODISHA SUBHALAXMI SATAPATHY VS	MANAS PATI VS	// // 0
276	D-WP(C)/17782/2024 WP(C)/10016/2024	STATE OF ODISHA AKSHAYA KUMAR CHOUDHURY VS	KISHORE KUMAR JENA VS	// // 0
277	D-WP(C)/17390/2024 WP(C)/10017/2024	STATE OF ODISHA RAJENDRA PRADHAN VS	ARJUNA CHARANA BEHERA VS	// // 0
278	D-WP(C)/17408/2024 WP(C)/10018/2024	STATE OF ODISHA LAXMAN BARGE VS	SRINIVAS MOHANTY VS	// // 0
279	D-WP(C)/17214/2024 WP(C)/10019/2024	STATE OF ODISHA HARA NAYAK VS	SADASIVA PATRA (1) VS	// // 0
280	D-WP(C)/17991/2024 WP(C)/10020/2024	STATE OF ODISHA NABIN KUMAR NANDA VS	TRILOCHAN NANDA VS	// // 0
281	D-WP(C)/16552/2024 WP(C)/10021/2024	THE ASST. GENERAL MANAGER, SBI, SAMBALPUR RIPAN BEHERA VS	MANOJ KUMAR PANDA VS	// // 0
282	D-WP(C)/14128/2024 WP(C)/10022/2024	TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., TPNODL,BALASORE SUKANTA KUMAR BRAHMA VS	RABINDRA KUMAR PATNAIK VS	// // 0
283	D-WP(C)/11019/2024 WP(C)/10023/2024	P.C.C.F, ODISHA, BBSR KELU CHARANA BEHERA VS	GOKHA BEHERA VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/16153/2024 WP(C)/10024/2024	KRUSHNA CHANDRA MAHALA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
285	D-WP(C)/17526/2024 WP(C)/10025/2024	MANJULATA PRUSTY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
286	D-WP(C)/15361/2024 WP(C)/10026/2024	RAJDHANI SCHOOL OF NURSING, BBSR VS THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT, BBSR	GOPAL PRASAD JENA VS	// 0 //
287	D-WP(C)/13775/2024 WP(C)/10027/2024	ABHISEK MOHAPATRA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/11163/2024 WP(C)/10028/2024	NASIM KHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
289	D-WP(C)/15165/2024 WP(C)/10029/2024	PRASANTA KUMAR MOHARANA VS AO, M/S HERO FIN CORP. LTD., NEW DELHI	RANJAN KUMAR NAYAK VS	// 0 //
290	D-WP(C)/16469/2024 WP(C)/10030/2024	NAYANA JENA VS THE UNION OF INDIA	ASHIS KUMAR MISHRA VS	// 0 //
291	D-WP(C)/16886/2024 WP(C)/10031/2024	PRASANTA KUMAR SAHU VS STATE BANK OF INDIA, MUMBAI	SADASIVA PATRA (1) VS	// 0 //
292	D-WP(C)/15168/2024 WP(C)/10032/2024	PRASANTA KUMAR MOHARANA VS AO,M/S HERO FIN CORP., LTD., NEW DELHI	RANJAN KUMAR NAYAK VS	// 0 //
293	D-WP(C)/17157/2024 WP(C)/10033/2024	RUNU MAHARANA VS SUTRAPRABHA SENAPATI	SISIR KUMAR PUROHIT VS	// 0 //
294	D-WP(C)/13257/2024 WP(C)/10034/2024	RAJENDRA KUMAR PANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
295	D-WP(C)/15469/2024	JAGANATH PATRA	KURESH PRASAD DASH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10035/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/15985/2024 WP(C)/10036/2024	SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
297	D-WP(C)/12873/2024 WP(C)/10037/2024	BISHNU PRASAD PRADHAN VS STATE OF ODISHA	SASMITA MISHRA VS	// 0 //
298	D-WP(C)/15859/2024 WP(C)/10038/2024	SUMITRA MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
299	D-WP(C)/15634/2024 WP(C)/10039/2024	SASMITA ROUT VS STATE OF ODISHA	PRADIPTA KUMAR MOHANTY VS	// 0 //
300	D-WP(C)/13063/2024 WP(C)/10040/2024	ELLSHA PANDA VS ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	SASWATI MOHAPATRA VS	// 0 //
301	D-WP(C)/17945/2024 WP(C)/10041/2024	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
302	D-WP(C)/14919/2024 WP(C)/10042/2024	ABDUL FARID KHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
303	D-WP(C)/15652/2024 WP(C)/10043/2024	DEBASISH BHOI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
304	D-WP(C)/15699/2024 WP(C)/10044/2024	PARBATI MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
305	D-WP(C)/17822/2024 WP(C)/10045/2024	MAHENDRA SAHU VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
306	D-WP(C)/16471/2024 WP(C)/10046/2024	NARENDRA KUMAR SAHU VS	ASHIS KUMAR MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/18003/2024 WP(C)/10047/2024	THE STATE OF ODISHA AKSHYA KUMAR MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// // 0 //
308	D-WP(C)/17997/2024 WP(C)/10048/2024	MAHIRAJ NAIK@MAHIRAJ HARIJAN VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
309	D-WP(C)/17707/2024 WP(C)/10049/2024	NIRMAL MOHANTY VS R.T.O CUTTACK	CHANDAN MISHRA VS	// 0 //
310	D-WP(C)/17127/2024 WP(C)/10050/2024	SUBAS CHANDRA TRIPATHY VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	// 0 //
311	D-WP(C)/17940/2024 WP(C)/10051/2024	PABITRA MOHAN PRADHAN VS INSPECTOR GENERAL OF POLICE, CUTTACK	PRASANTA KUMAR MISHRA VS	// 0 //
312	D-WP(C)/17705/2024 WP(C)/10052/2024	BABITA DAS VS R.T.O., GANJAM	CHANDAN MISHRA VS	// 0 //
313	D-WP(C)/15545/2024 WP(C)/10053/2024	SUBASINI SAHU VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
314	D-WP(C)/17181/2024 WP(C)/10054/2024	MATA PARSAYA VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
315	D-WP(C)/17182/2024 WP(C)/10055/2024	PRAMOD KUMAR PADHY VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
316	D-WP(C)/16214/2024 WP(C)/10056/2024	DILIP KUMAR GIRI VS BARIPADA MUNICIPALITY, BARIPADA	JAGAJIBAN PRADHAN VS	// 0 //
317	D-WP(C)/17943/2024 WP(C)/10057/2024	RAJKISHORE ACHARYA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/16678/2024 WP(C)/10058/2024	ANUPAMA NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
319	D-WP(C)/15691/2024 WP(C)/10059/2024	KANHU GOPAL CHAKRABORTY VS THE SECY. URBAN AND HOUSING DEVELOPMENT DEPT. BBSR	TRILOCHAN PANIGRAHI VS	// 0 //
320	D-WP(C)/17942/2024 WP(C)/10060/2024	BIRANCHI MISHRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
321	D-WP(C)/17800/2024 WP(C)/10061/2024	RIKASH KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
322	D-WP(C)/17698/2024 WP(C)/10062/2024	KARUNAKAR BARIK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
323	D-WP(C)/17848/2024 WP(C)/10063/2024	PRAHALLAD JENA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
324	D-WP(C)/17995/2024 WP(C)/10064/2024	RAKSHYARAM BAG VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
325	D-WP(C)/17703/2024 WP(C)/10065/2024	LILABATI BEHERA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
326	D-WP(C)/18005/2024 WP(C)/10066/2024	ROHIT KUMAR PATRA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
327	D-WP(C)/17993/2024 WP(C)/10067/2024	SHYAMLAL DEEP VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
328	D-WP(C)/18012/2024 WP(C)/10068/2024	JANMEJAYA NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
329	D-WP(C)/18006/2024	GAGANBIHARI DEEP	SALAUDDIN KHAN	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10069/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/17501/2024 WP(C)/10070/2024	BIKASH CHANDRA DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
331	D-WP(C)/17989/2024 WP(C)/10071/2024	SUDAM MEHER @ SUDAM MAHARA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
332	D-WP(C)/18081/2024 WP(C)/10072/2024	AKSHYA KUMAR DAS VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
333	D-WP(C)/18023/2024 WP(C)/10073/2024	KRUPA SINDHU PATEL VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
334	D-WP(C)/18017/2024 WP(C)/10074/2024	BHANU MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
335	D-WP(C)/17642/2024 WP(C)/10075/2024	SARASWATI SETHY VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	AJIT KUMAR MOHANTY VS	// 0 //
336	D-WP(C)/17807/2024 WP(C)/10076/2024	BAYAMANA PANDA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
337	D-WP(C)/18302/2024 WP(C)/10077/2024	SANJAY KUMAR SUBUDHI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
338	D-WP(C)/17551/2024 WP(C)/10078/2024	JAGANNATH BEHERA VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //
339	D-WP(C)/18305/2024 WP(C)/10079/2024	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
340	D-WP(C)/18280/2024 WP(C)/10080/2024	DIPTI RANJAN SETHY VS	KUNAL KUMAR SWAIN VS	// 0

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :23/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/16912/2024 WP(C)/10081/2024	STATE OF ODISHA RAMESHWAR PRADHAN VS	SHASHI BHUSAN JENA VS	// // ()
342	D-WP(C)/18041/2024 WP(C)/10082/2024	STATE OF ODISHA SANKARSAN NAIK VS	UPENDRA KUMAR SAMAL VS	// // ()
343	D-WP(C)/16909/2024 WP(C)/10083/2024	STATE OF ODISHA SWARUP CHANDRA BEHERA VS	SHASHI BHUSAN JENA VS	// // ()
344	D-WP(C)/17196/2024 WP(C)/10084/2024	STATE OF ODISHA PUNJAB NATIONAL BANK, NEW DELHI VS	RAMACHANDRA PANIGRAHY VS	// // ()
345	D-WP(C)/16915/2024 WP(C)/10085/2024	UNION OF INDIA RASHMIRANJAN MOHANTY VS	SHASHI BHUSAN JENA VS	// // ()
346	D-WP(C)/17907/2024 WP(C)/10086/2024	STATE OF ODISHA PRADIP KUMAR SENAPATI VS	RAMESH KUMAR SAHU VS	// // ()
347	D-WP(C)/18362/2024 WP(C)/10087/2024	STATE OF ODISHA BANAMALI BARIK VS	BUDHADEV ROUTRAY VS	// // ()
348	D-WP(C)/17399/2024 WP(C)/10088/2024	STATE OF ODISHA BRAHMANANDA PANDA VS	KANANBALA ROY CHOUDHURY VS	// // ()
349	D-WP(C)/18195/2024 WP(C)/10089/2024	UNION OF INDIA SUSHIL KUMAR KAR VS	PRABODHA CHANDRA NAYAK VS	// // ()
350	D-WP(C)/17843/2024 WP(C)/10090/2024	THE COMMISSIONER OF COMMERCIAL TAXES(C.T.) AND G.S.T.,CUTTACK GOPAL KRUSHNA DAKUA VS	BASANTA KUMAR BARIK VS	// // ()
351	D-WP(C)/17619/2024 WP(C)/10091/2024	STATE OF ODISHA KRIDAY REALTY PVT. LTD. BBSR VS	CHANDAN KUMAR MOHANTY VS	// // ()
		THE STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/18059/2024 WP(C)/10092/2024	NILAMANI BISWAL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
353	D-WP(C)/17081/2024 WP(C)/10093/2024	NIRANJAN ROHIDAS VS HONBLE CLAIM COMMISSIONER, BBSR	SHANTI PRAKASH MOHANTY VS	// 0 //
354	D-WP(C)/18198/2024 WP(C)/10094/2024	PREM KUMAR RATH VS THE COMMNR. OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
355	D-WP(C)/18064/2024 WP(C)/10095/2024	BAIKUNTHA SA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
356	D-WP(C)/18096/2024 WP(C)/10096/2024	S.K.WASID ALLI VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
357	D-WP(C)/18196/2024 WP(C)/10097/2024	PREM KUMAR RATH VS THE COMMNR. OF CT AND GOODS AND SERVICE TAX, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
358	D-WP(C)/17430/2024 WP(C)/10098/2024	SUNIL KUMAR PARIDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
359	D-WP(C)/17471/2024 WP(C)/10099/2024	RUKMINI PARIDA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., CUTTACK	B.P.TRIPATHY VS	// 0 //
360	D-WP(C)/17420/2024 WP(C)/10100/2024	SHANTILATA PATRA VS THE SUB DIVISIONAL OFFICER, TPCODL, KHURDA	UMAKANT SAHOO VS	// 0 //
361	D-WP(C)/18272/2024 WP(C)/10101/2024	ARNAPURNA PARIDA VS UNION OF INDIA	ASHOK KUMAR MOHANTY VS	// 0 //
362	D-WP(C)/18185/2024 WP(C)/10102/2024	SK. JAHANGIR VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
363	D-WP(C)/17608/2024	SUSHANTA SHEKHAR @ SUSHANTA SEKHAR DAS	AMITAV DAS	//



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10103/2024	VS MANAGING DIRECTOR, OCSC LTD.,BHUBANESWAR	VS	0 //
364	D-WP(C)/18019/2024 WP(C)/10104/2024	GHASIRAM MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
365	D-WP(C)/18306/2024 WP(C)/10105/2024	SACHIDANANDA PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
366	D-WP(C)/17920/2024 WP(C)/10106/2024	BANAJA PAIKRAY VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
367	D-WP(C)/18300/2024 WP(C)/10107/2024	DHARANIDHAR ROUSTRAY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
368	D-WP(C)/13279/2024 WP(C)/10108/2024	M/S. KAMDHENU TRADING CO., RAIPUR VS UNION OF INDIA	MANAS KUMAR CHAND VS	// 0 //
369	D-WP(C)/17914/2024 WP(C)/10109/2024	DEEPAK KUMAR MOHAPATRA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
370	D-WP(C)/17908/2024 WP(C)/10110/2024	SONALI SAMANTARAY VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
371	D-WP(C)/17906/2024 WP(C)/10111/2024	CHINMAYEE NANDA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
372	D-WP(C)/17483/2024 WP(C)/10112/2024	SASHIREKHA MANDAL VS MEMEBR , BOARD OF REVENUE, ODISHA ,CUTTACK	TANMAY MISHRA VS	// 0 //
373	D-WP(C)/16768/2024 WP(C)/10113/2024	KALINGA KESHARI MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
374	D-WP(C)/18159/2024 WP(C)/10114/2024	DROPADI@DROUPADI NAIK VS	SUKANTA KUMAR DALAI VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/18044/2024 WP(C)/10115/2024	STATE OF ODISHA KAMALAKANTA MALLICK VS	NIRANJAN BISWAL VS	// // 0
376	D-WP(C)/16770/2024 WP(C)/10116/2024	STATE OF ODISHA ANJULATA BEHERA VS	JYOTIRMAY GUPTA VS	// // 0
377	D-WP(C)/17773/2024 WP(C)/10117/2024	STATE OF ODISHA SUDARSAN PANIGRAHI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
378	D-WP(C)/15120/2024 WP(C)/10118/2024	STATE OF ODISHA MANOJ KUMAR PATRA VS	UMA CHARAN MISHRA VS	// // 0
379	D-WP(C)/17835/2024 WP(C)/10119/2024	GENERAL MANAGER, UNION BANK OF INDIA, MAHARASHTRA AJAYA KUMAR PRADHAN VS	PRATAP KUMAR BEHERA VS	// // 0
380	D-WP(C)/17967/2024 WP(C)/10120/2024	STATE OF ODISHA JAYANTA KUMAR PATNAIK VS	PRONOY MOHANTY VS	// // 0
381	D-WP(C)/16799/2024 WP(C)/10121/2024	STATE OF ODISHA BHAKTARAM PRADHAN VS	BHOJARAJ SETH VS	// // 0
382	D-WP(C)/17771/2024 WP(C)/10122/2024	STATE OF ODISHA SIMANCHAL DAS VS	ASHOK DAS VS	// // 0
383	D-WP(C)/17745/2024 WP(C)/10123/2024	THE ADDL. COMMNR., OF SETTLEMENT AND CONSOLIDATION , GANJAM RAJENDRA PRASAD SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // 0
384	D-WP(C)/14781/2024 WP(C)/10124/2024	STATE OF ODISHA KSHIRABDHI TANAYA PADHI VS	RABINDRA KUMAR PATNAIK VS	// // 0
385	D-WP(C)/15883/2024 WP(C)/10125/2024	PRINCIPAL SECY, DEPT OF HIGHER EDUCATION, BBSR KANCHAN MAHANTY VS	SUBAS CHANDRA DAS VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/17765/2024 WP(C)/10126/2024	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
387	D-WP(C)/12875/2024 WP(C)/10127/2024	BIKASH KHATUA VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //
388	D-WP(C)/16804/2024 WP(C)/10128/2024	BUTI DHARUA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
389	D-WP(C)/14312/2024 WP(C)/10129/2024	SURENDRA PANIGRAHI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
390	D-WP(C)/16464/2024 WP(C)/10130/2024	UMESH CHANDRA MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
391	D-WP(C)/15202/2024 WP(C)/10131/2024	LISHA KARSIKA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
392	D-WP(C)/14298/2024 WP(C)/10132/2024	MADHABA PATRO VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //
393	D-WP(C)/17741/2024 WP(C)/10133/2024	DAITARI PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
394	D-WP(C)/17767/2024 WP(C)/10134/2024	RAJANI SHARMA VS ADDL. COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
395	D-WP(C)/15803/2024 WP(C)/10135/2024	TANULATA BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
396	D-WP(C)/15625/2024 WP(C)/10136/2024	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
397	D-WP(C)/17290/2024	ODISHA NURSING COLLEGE, BHADRAK	UMA CHARAN MISHRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10137/2024	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/17294/2024 WP(C)/10138/2024	RAMA CHANDRA SAHOO VS STATE OF ODISHA	JAGABANDHU ROUT VS	// 0 //
399	D-WP(C)/17758/2024 WP(C)/10139/2024	SAMUNATH @ SUBUNATH PRADHAN VS ADDITIONAL. COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
400	D-WP(C)/15808/2024 WP(C)/10140/2024	DAULAT AMAT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
401	D-WP(C)/17487/2024 WP(C)/10141/2024	SUVENDU KUMAR PRADHAN VS ADDL. CT AND GST OFFICER, BALASORE CIRCLE, BALASORE	BHABANI PRASAD MOHANTY VS	// 0 //
402	D-WP(C)/17473/2024 WP(C)/10142/2024	SATYABAN PASCHIMAKABAT VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
403	D-WP(C)/17702/2024 WP(C)/10143/2024	MANAS KUMAR SETHY VS R.T.O CUTTACK	CHANDAN MISHRA VS	// 0 //
404	D-WP(C)/17461/2024 WP(C)/10144/2024	INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, BALASORE VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
405	D-WP(C)/17760/2024 WP(C)/10145/2024	RATIKANTA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
406	D-WP(C)/17611/2024 WP(C)/10146/2024	SUDHARANI BHUYAN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
407	D-WP(C)/15578/2024 WP(C)/10147/2024	M/S SRI KRISHNA CHANDAN INFRASTRUCURES, BBSR, KHURDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
408	D-WP(C)/16177/2024 WP(C)/10148/2024	ANANDA CHANDRA PRUSTY VS	UDIT RANJAN JENA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-WP(C)/16097/2024 WP(C)/10149/2024	THE STATE OF ODISHA KRUSHNA CHANDRA MEHER VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA, BBSR,KHURDA	CHITRASEN PARIDA VS	// // 0 //
410	D-WP(C)/13277/2024 WP(C)/10150/2024	CUTTACK MUNICIPAL CORPORATION, CUTTACK VS M/S LEGAL SUPPORT AND SOCIAL ORGANIZATION, CUTTACK	PRADIPTA KUMAR MOHANTY VS	// 0 //
411	D-WP(C)/15929/2024 WP(C)/10151/2024	BHUBAN MOHAN SINGH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
412	D-WP(C)/17561/2024 WP(C)/10152/2024	TRILOCHAN MAHARANA VS UNION OF INDIA	AFRAAZ SUHAIL VS	// 0 //
413	D-WP(C)/17740/2024 WP(C)/10153/2024	KOTTAKATA VASANTA KUMARI VS THE ADDL. COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
414	D-WP(C)/16105/2024 WP(C)/10154/2024	ANNAPURNA DAS VS CHITTA RANJAN GADNAYAK	SUJIT LAL VS	// 0 //
415	D-WP(C)/11289/2024 WP(C)/10155/2024	MANOJ BISOI VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
416	D-WP(C)/17784/2024 WP(C)/10156/2024	ADIKANDA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
417	D-WP(C)/17218/2024 WP(C)/10157/2024	BIRABAR PRADHAN VS THE COLLECTOR AND D.M. JAJPUR	SUBASH CHANDRA PRADHAN VS	// 0 //
418	D-WP(C)/16760/2024 WP(C)/10158/2024	DAMODAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
419	D-WP(C)/17763/2024 WP(C)/10159/2024	KATTAKATA DANDAPANI SUBUDHI VS THE ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION ,GANJAM	ASHOK DAS VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-WP(C)/17789/2024 WP(C)/10160/2024	ANURADHA OJHA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
421	D-WP(C)/16697/2024 WP(C)/10161/2024	UDAYA SANKAR SWAIN VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// 0 //
422	D-WP(C)/17219/2024 WP(C)/10162/2024	JOGENDRA KUMAR BARAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
423	D-WP(C)/18181/2024 WP(C)/10163/2024	DR.NIRANJAN MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
424	D-WP(C)/17736/2024 WP(C)/10164/2024	SHASHIKANTA ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
425	D-WP(C)/17751/2024 WP(C)/10165/2024	BASUDEB AGASTI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
426	D-WP(C)/17443/2024 WP(C)/10166/2024	RINKI DHIR VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
427	D-WP(C)/17735/2024 WP(C)/10167/2024	AJAYA KUMAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
428	D-WP(C)/17756/2024 WP(C)/10168/2024	RABINDRA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
429	D-WP(C)/17223/2024 WP(C)/10169/2024	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
430	D-WP(C)/12117/2024 WP(C)/10170/2024	MEERA DEVI AGARWAL VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
431	D-WP(C)/16827/2024	GANESWAR MALIK	ARJUNA CHARANA BEHERA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10171/2024	VS STATE OF ODISHA	VS	0 //
432	D-WP(C)/17748/2024 WP(C)/10172/2024	MANASI SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
433	D-WP(C)/17249/2024 WP(C)/10173/2024	SAROJ KUMAR MAHANTA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
434	D-WP(C)/14129/2024 WP(C)/10174/2024	SANJU MAHANANDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
435	D-WP(C)/12547/2024 WP(C)/10175/2024	JYOTIRMAYEE MAHARANA VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0 //
436	D-WP(C)/16983/2024 WP(C)/10176/2024	ARUN KUMAR BISWAL VS COLLECTOR, ANGUL	DEBENDRA KUMAR SAHOO VS	// 0 //
437	D-WP(C)/18138/2024 WP(C)/10177/2024	KAILASH CHANDRA PATRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
438	D-WP(C)/13509/2024 WP(C)/10178/2024	BANDANA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
439	D-WP(C)/17596/2024 WP(C)/10179/2024	M/S SATAPATHY ASSOCIATES, BARGARH VS UNION BANK OF INDIA	SAILABALA JENA VS	// 0 //
440	D-WP(C)/11351/2024 WP(C)/10180/2024	BIKRAMADITYA SETHI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
441	D-WP(C)/16933/2024 WP(C)/10181/2024	FAKIR BAG VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
442	D-WP(C)/17413/2024 WP(C)/10182/2024	URBASHI DAS VS	DHARMENDRA SETHY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-WP(C)/16389/2024 WP(C)/10183/2024	STATE OF ODISHA RANJIT MANDAL VS	BANSHIDHAR SATAPATHY VS	// // ()
444	D-WP(C)/16596/2024 WP(C)/10184/2024	STATE OF ODISHA SAMIR RANJAN SAHOO VS	DR. BINODA KUMAR MISHRA VS	// // ()
445	D-WP(C)/17860/2024 WP(C)/10185/2024	STATE OF ODISHA CHITTARANJAN GHAREI VS	ASHOK MOHANTY VS	// // ()
446	D-WP(C)/17777/2024 WP(C)/10186/2024	STATE OF ODISHA SANDEEP KUMAR GURU VS	SAILABALA JENA VS	// // ()
447	D-WP(C)/18124/2024 WP(C)/10187/2024	STATE OF ODISHA NIRANJAN PATTANAİK VS	SWAPNIL ROY VS	// // ()
448	D-WP(C)/17978/2024 WP(C)/10188/2024	STATE OF ODISHA TUSAR KUMAR NAYAK VS	JYOTI RANJAN DEO VS	// // ()
449	D-WP(C)/18082/2024 WP(C)/10189/2024	STATE OF ODISHA RABINDRANATH RAJ VS	SWAPNIL ROY VS	// // ()
450	D-WP(C)/18047/2024 WP(C)/10190/2024	STATE OF ODISHA SATARA PRADHAN VS	TAPAN KUMAR MANDAL VS	// // ()
451	D-WP(C)/15330/2024 WP(C)/10191/2024	COLLECTOR, KANDHAMAL BEHULA RANI HALDAR VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
452	D-WP(C)/12122/2024 WP(C)/10192/2024	STATE OF ODISHA KRUSHNA CHANDRA RATH VS	DEBASHISH KUMAR PANDA VS	// // ()
453	D-WP(C)/17749/2024 WP(C)/10193/2024	STATE OF ODISHA KANCHANA PANDIT VS ADDL. COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// // ()



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-WP(C)/16825/2024 WP(C)/10194/2024	CHHABI BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// 0 //
455	D-WP(C)/17739/2024 WP(C)/9981/2024	SACHITANANDA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
456	D-WP(C)/17403/2024 WP(C)/9982/2024	NILAKANTHA PRASAD RAY VS STATE OF ODISHA	ARUN KUMAR MISHRA 2 VS	// 0 //
457	D-WP(C)/17734/2024 WP(C)/9983/2024	E.RAMA RAO BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
458	D-WP(C)/17113/2024 WP(C)/9984/2024	RENU MOHAPATRA VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
459	D-WP(C)/15653/2024 WP(C)/9985/2024	HRUDAYA CHANDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
460	D-WP(C)/16330/2024 WP(C)/9986/2024	KANDARPA MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
461	D-WP(C)/17109/2024 WP(C)/9987/2024	BENUDHAR MAHALIK VS CHAIRMAN ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	NIRMAL RANJAN ROUTRAY VS	// 0 //
462	D-WP(C)/17536/2024 WP(C)/9988/2024	BASANTI NAYAK VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
463	D-WP(C)/17709/2024 WP(C)/9989/2024	SARATA KUMAR PATTNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
464	D-WP(C)/16873/2024 WP(C)/9990/2024	PUSPANJALI SAMAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
465	D-WP(C)/17743/2024	DR.GOPAL CHANDRA RATH	PRAFULLA KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9991/2024	VS STATE OF ODISHA	VS	() //
466	D-WP(C)/16314/2024 WP(C)/9992/2024	BABAJI SAMAL VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //
467	D-WP(C)/17724/2024 WP(C)/9993/2024	KRISHNA KUMARI PRADHAN VS ADDITIONAL DISTRICT MAGISTRATE ,KHANDHAMAL	DEBADATTA MOHANTY VS	// () //
468	D-WP(C)/17310/2024 WP(C)/9994/2024	LAXMIKANTA NAYAK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //
469	D-WP(C)/17609/2024 WP(C)/9995/2024	MUNI KHORA @ MAHANANDIA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// () //
470	D-WP(C)/17547/2024 WP(C)/9996/2024	DAMAYANTI NARENDRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //
471	D-WP(C)/16654/2024 WP(C)/9997/2024	REHANA BEGUM VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// () //
472	D-WP(C)/15862/2024 WP(C)/9998/2024	MUKTADEI NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //
473	D-WP(C)/16506/2024 WP(C)/9999/2024	ANTARAM RAJPUT VS STATE OF ODISHA	JNYANANANDA PANDA VS	// () //
474	D-WPCRL/11844/2024 WPCRL/39/2024	JAGAT KUMAR ROUT VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	SUKINDA /86 /2024 () //
475	D-WPCRL/11976/2024 WPCRL/40/2024	PREMANANDA ROUT VS STATE OF ODISHA	PULAKESH MOHANTY VS	KHANDAPARA /88 /2024 () //
476	D-ABLAPL/9707/2024 ABLAPL/4115/2024	APARAJITA NAYAK @ APARAJITA BINOD VS	RAMANIKANTA PATTANAIAK VS	SUNDARGARH TOWN /72 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
477	D-ABLAPL/9950/2024 ABLAPL/4116/2024	STATE OF ODISHA SUDHIR KUMAR SWAIN VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	// GURUDIJHATIA /37 /2023 () //
478	D-ABLAPL/10076/2024 ABLAPL/4117/2024	BABURAM JENA VS STATE OF ODISHA	DILLIP RAY VS	BHADRAK RURAL /418 /2010 () //
479	D-ABLAPL/10651/2024 ABLAPL/4118/2024	RAMCHANDRA PAIRA VS STATE OF ODISHA	M.A. ALI VS	CYBER CRIME AND E.O, BALASORE /8 () //
480	D-ABLAPL/11526/2024 ABLAPL/4119/2024	PAPUNA @ SUNAKAR SAHOO VS STATE OF ODISHA	SURYAKANTA DASH VS	KUAKHIA /156 /2024 () //
481	D-ABLAPL/11040/2024 ABLAPL/4120/2024	KIRTTAN MAHAKUD VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR SADAR /251 /2024 () //
482	D-ABLAPL/11601/2024 ABLAPL/4121/2024	SOMANATH PUHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /115 /2023 () //
483	D-ABLAPL/11611/2024 ABLAPL/4122/2024	JAYGURU ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /80 /2024 () //
484	D-ABLAPL/11614/2024 ABLAPL/4123/2024	PRASANTA KUMAR NATH VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	PURUNABAZAR /41 /2024 () //
485	D-ABLAPL/11617/2024 ABLAPL/4124/2024	GANESH BHOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUNAKATAK /134 /2018 () //
486	D-ABLAPL/11171/2024 ABLAPL/4125/2024	ARUNA NAYAK @ ARUN KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	TIGIRIA /76 /2024 () //
487	D-ABLAPL/11643/2024 ABLAPL/4126/2024	RAKESH KUMAR KHUNTIA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /117 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
488	D-ABLAPL/11644/2024 ABLAPL/4127/2024	PABITRA DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BALICHANDRAPUR /126 /2024 () //
489	D-ABLAPL/11683/2024 ABLAPL/4128/2024	JAGADISH RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LATHOR /96 /2024 () //
490	D-ABLAPL/11244/2024 ABLAPL/4129/2024	MADHUSUDAN ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /186 /2024 () //
491	D-ABLAPL/11684/2024 ABLAPL/4130/2024	BASANTA KUMAR MAHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NARLA /97 /2024 () //
492	D-ABLAPL/11297/2024 ABLAPL/4131/2024	HRUDANANDA ROUT @ DHANESWAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHUSURI /122 /2024 () //
493	D-ABLAPL/11697/2024 ABLAPL/4132/2024	MANTU @ PARAMANANDA MOHAPATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /39 /2024 () //
494	D-ABLAPL/8201/2024 ABLAPL/4133/2024	KANHA BARIK VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	KUNDHEIGOLA /60 /2024 () //
495	D-ABLAPL/11413/2024 ABLAPL/4134/2024	RAJ KUMAR SINGH VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	KESINGA /130 /2024 () //
496	D-ABLAPL/8830/2024 ABLAPL/4135/2024	CHANDRESH MODI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	MALGODOWN /68 /2024 () //
497	D-ABLAPL/11428/2024 ABLAPL/4136/2024	AKSHAYA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /50 /2024 () //
498	D-ABLAPL/9273/2024 ABLAPL/4137/2024	DASARATHI DALAI VS STATE OF ODISHA	TRILOCHAN DASH VS	BRAHMAGIRI /127 /2024 () //
499	D-ABLAPL/11150/2024	LATA DAS	KABIRAJ PRADHAN	BAIDYANATHPUR /650 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4138/2024	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/9666/2024 ABLAPL/4139/2024	AJIT SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /107 /2024 () //
501	D-ABLAPL/10711/2024 ABLAPL/4140/2024	KRUSHNA CHANDRA MALLIK @ CHIKU VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	KAMAKHYANAGAR /205 /2024 () //
502	D-ABLAPL/11084/2024 ABLAPL/4141/2024	BISWANATH DORA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MAHILA P.S. BUXIBAZAR /57 /2024 () //
503	D-ABLAPL/11468/2024 ABLAPL/4142/2024	NIMA @ NIRMALA PARIDA @ NIRMALA KUMAR PARIDA VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,CHANDIKHOLE(Jajapur ) 2(A)CC/0000076/2024
504	D-ABLAPL/11194/2024 ABLAPL/4143/2024	SUKADEB NATH VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	PURUNABAZAR /41 /2024 () //
505	D-ABLAPL/11515/2024 ABLAPL/4144/2024	JULIOUS BEURA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	PATTAMUNDAI RURAL PS /170 /2024 () //
506	D-ABLAPL/11334/2024 ABLAPL/4145/2024	SOMNATH BEHERA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 () //
507	D-ABLAPL/11533/2024 ABLAPL/4146/2024	MANOJ PATRA @ MANOJA KUMAR PATRA VS STATE OF ODISHA	MRUTUNJAYA MOHANTY VS	NIALI /98 /2024 () //
508	D-ABLAPL/11366/2024 ABLAPL/4147/2024	BALARAM PRADHAN VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	HANDAPA /128 /2024 () //
509	D-ABLAPL/11716/2024 ABLAPL/4148/2024	GENDU @ SANJIB PRADHAN VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	NISCHINTAKOILI /73 /2024 () //
510	D-ABLAPL/11720/2024 ABLAPL/4149/2024	RAJESH KUMAR KAR VS	PRANAYA SWAIN VS	JHUMPURA /95 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
511	D-ABLAPL/11721/2024 ABLAPL/4150/2024	STATE OF ODISHA JISU MALIK @ JYOTIRMAYA ALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /14 /2024 () //
512	D-ABLAPL/10962/2024 ABLAPL/4151/2024	STATE OF ODISHA MANJU DAS VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SAMBALPUR TOWN /118 /2024 () //
513	D-ABLAPL/11722/2024 ABLAPL/4152/2024	STATE OF ODISHA SANJIB HERNA VS STATE OF ODISHA	GOKULANANDA PARIDA VS	barpalli /39 /2024 () //
514	D-ABLAPL/11493/2024 ABLAPL/4153/2024	STATE OF ODISHA ZAJUL HAQUE VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /111 /2024 () //
515	D-ABLAPL/11724/2024 ABLAPL/4154/2024	STATE OF ODISHA JOGESH MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SAHID NAGAR P.S. /209 /2024 () //
516	D-ABLAPL/11499/2024 ABLAPL/4155/2024	STATE OF ODISHA MANSINGH MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JHARPOKHARIA /62 /2024 () //
517	D-ABLAPL/11725/2024 ABLAPL/4156/2024	STATE OF ODISHA DIGAMBER PANIGRAHY VS STATE OF ODISHA	PRONOY MOHANTY VS	PURUSHOTTAMPUR /314 /2022 () //
518	D-ABLAPL/11563/2024 ABLAPL/4157/2024	STATE OF ODISHA RAJENDRA MALLICK @ RAJENDRA MALLIK @ CHANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /217 /2024 () //
519	D-ABLAPL/11727/2024 ABLAPL/4158/2024	STATE OF ODISHA BIMALA KUMARI PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /83 /2024 () //
520	D-ABLAPL/11569/2024 ABLAPL/4159/2024	STATE OF ODISHA PADMANABHA BAIRAGI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
521	D-ABLAPL/11728/2024 ABLAPL/4160/2024	STATE OF ODISHA BISWANATH PADHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BONTH /53 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
522	D-ABLAPL/11729/2024 ABLAPL/4161/2024	AJAYA KUMAR ROUTRAY VS STATE OF ODISHA	MADAN MOHAN DAS VS	KUDANAGARI /17 /2024 () //
523	D-ABLAPL/11570/2024 ABLAPL/4162/2024	DILLIP KUMAR GHOSH VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	JHARPOKHARIA /74 /2024 () //
524	D-ABLAPL/11755/2024 ABLAPL/4163/2024	TANUJA KARTIK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	NABARANGAPUR TOWN /171 /2024 () //
525	D-ABLAPL/11766/2024 ABLAPL/4164/2024	HARAHARSHAMBHU KUMAR CHOUDHURY @ HARAHARRSAMBHUNATH CHOUDHURY VS STATE OF ODISHA	HINDRA NATH PRUSTY VS	BANDOMUNDA /82 /2024 () //
526	D-ABLAPL/11592/2024 ABLAPL/4165/2024	DEEPAK BAIRAGI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
527	D-ABLAPL/11772/2024 ABLAPL/4166/2024	GHASIRAM RANA @ GHANASHYAM MAHARANA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	BAMBARI /116 /2024 () //
528	D-ABLAPL/11597/2024 ABLAPL/4167/2024	ANIL KUMAR JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /148 /2023 () //
529	D-ABLAPL/11784/2024 ABLAPL/4168/2024	PRADEEP KUMAR SETHY @ PADI SETHY VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /263 /2024 () //
530	D-ABLAPL/11600/2024 ABLAPL/4169/2024	SOMANATH PUHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /124 /2023 () //
531	D-ABLAPL/9031/2024 ABLAPL/4170/2024	LITU @ MIHIRA NAYAK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /58 /2022 () //
532	D-ABLAPL/9796/2024 ABLAPL/4171/2024	NIDHIA @ BIDYADHAR BARIK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /75 /2024 () //
533	D-ABLAPL/11645/2024	BENUDHAR SAHOO	PRADEEP KUMAR PARIDA	PIPLI /183 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4172/2024	VS STATE OF ODISHA	VS	() //
534	D-ABLAPL/11714/2024 ABLAPL/4173/2024	ABINASH JANAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /23 /2024 () //
535	D-ABLAPL/11715/2024 ABLAPL/4174/2024	MANJULATA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /5 /2021 () //
536	D-ABLAPL/9043/2024 ABLAPL/4175/2024	LITU @ MIHIRA NAYAK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /63 /2022 () //
537	D-ABLAPL/9045/2024 ABLAPL/4176/2024	LITU @ MIHIRA NAYAK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /62 /2022 () //